

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 208
(IB)-686(ND)2019
IA-09/2024

IN THE MATTER OF:

M/s. India Factoring & Finance Solutions Pvt. ...
Ltd.

Appellant

Versus

M/s. Altech Infrastructure Pvt. Ltd. ...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 30.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant : None

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-09/2024: There is no appearance on behalf of the Applicant, despite repeated calls.

In the interest of justice, the hearing is deferred to 14.05.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)